

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 203 OF 2014

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Tata Steel Ltd. ...Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rarrukh Rasheed for R.1

ORDER

In view of the fact that the impugned order is passed by Hon'ble T. Munikrishnaiah, Technical Member, list the matter before the other bench on **24.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/HCJ

